GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

STARRED QUESTION NO:296
ANSWERED ON:12.12.2014
DELAY IN TRANSFER OF FUNDS RELEASED UNDER NHM
Chaudhary Shri P.P.;Kambhampati Dr. Hari Babu

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) Whether the Government has taken note of inordinate delay in transfer of funds released under the National Health Mission at the district level in all the tates/UTs:
- (b) if so, the details thereof and the reasons therefor;
- (c) Whether delay in release of funds and other reasons have impacted the implementation of National Health Mission (NHM) and if so, the details thereof; and
- (d) The steps taken/being taken by the Government to ensure timely transfer of funds at district level and completion of various healthcare projects being run under the National Health Mission?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK)

(a) to (d): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 296 FOR 12TH DECEMBER, 2014

- (a)&(b): Till the financial year 2013-14, the funds under the National (Rural) Health Mission were released to the State Health Societies directly. From the current financial year 2014-15, the funds are being transferred through the Consolidated Fund of the State. There has been delay in transfer of funds from Consolidated Fund of the States to State Health Societies. An analysis of the status reflects that many states have received funds after a lapse of over 100 days and in many cases even the full amount was not received by them. Consequently there is a delay in transferring the funds to District Health Societies. A statement showing the delay in transfer of funds from State Treasuries to State Health Societies is annexed. This being the 1st year of release of funds through State Treasury under National Health Mission (NHM), the delay appears to be due to weak institutional and operational capacities at the State level.
- (c): Lack of timely and uninterrupted availability of funds adversely affects smooth and effective implementation of approved activities under the National Health Mission.
- (d): State Governments have been repeatedly requested to ensure that the funds under National Health Mission be transferred from Consolidated Fund of the States to the State Health Societies within 15 days of the receipt of fund failing which the penal interest would be chargeable, as stipulated in the Cabinet's approval. Simultaneously, the States have also been advised to complete approved activities under the National Health Mission.